

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-416(ND)/2018**

**In the matter of:**

R. K. Goyal Pvt. Ltd.

....**Applicant**

Vs.

P. K. Tubes & Fittings Pvt. Ltd.

....**Respondent**

**Under Section: 9 of IBC, 2016.**

**Order delivered on 05.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

Learned counsel for the petitioner requests for an adjournment as compromise has been arrived at between the parties and he shall file an application bringing the compromise on record. At his request, matter is adjourned to 20.09.2018.

Mukesh

**Sd/-  
(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

